

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22387/2020

(Arising out of impugned final judgment and order dated 28-11-2019 in A482 No. 40884/2019 passed by the High Court of Judicature at Allahabad)

SONIA DAGA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.135951/2020-CONDONATION OF DELAY IN FILING and IA No.135952/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135953/2020-EXEMPTION FROM FILING O.T.)

Date : 05-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Kaushi Dey, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

In the meantime, there shall be stay of further proceedings in Criminal Case No. 3582 of 2019 pending before Ld. C.J.M. Bijnor, U.P.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)